

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:1436
ANSWERED ON:27.11.2001
DISINVESTMENT OF PSUS
SUSHIL KUMAR SAMBHAJIRAO SHINDE

Will the Minister of DISINVESTMENT be pleased to state:

- (a) Whether the Government have decided to hasten privatization of specified PSUs during the meeting of the Council on Trade and Industry held in New Delhi on September 07, 2001;
- (b) if so, the details of such PSUs; and
- (c) the steps since been taken for privatization thereof?

Answer

MINISTER OF DISINVESTMENT AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI ARUN SHOURIE)

- (a) In the meeting of the PM's Council of Trade and Industry held on 7th September, 2001, some members stressed the need for faster implementation of disinvestment in Public Sector Undertakings.
- (b) to (c) Government has identified 13 public sector enterprises, with tight time-frame , to be disinvested this year. These are : Bharat Heavy Plates & Vessels Ltd. (BHPV), CMC Ltd., IBP Co. Ltd., Indian Petrochemicals Corporation Ltd. (IPCL), India Touris Development Corporation (ITDC), Instrumentation Control Valves Ltd. (ICVL), Jessop & Co. Ltd., Maruti Udyog Ltd., NEPA Ltd., H1 Ltd., Hindustan Zinc Ltd., Hotel Corporation of India Ltd. and Videsh Sanchar Nigam Ltd. (VSNL).Disinvestment transaction ha already been completed in respect of HTL Limited and CMC Limited. Action has also been finalised in respect of certain hotels under ITDC & Hotel Corporation of India.